

APPENDIX – A
FORM OF NOTIFICATION OF VACANCIES
(BOTH ACT & NON ACT ESSTT.)
(RULE ---4)

1. Name of the employer and address : Shri B. SARMA
Chief Judicial Magistrate
Dima Hasao, Haflong.
2. Telephone number of the employer : +91-9508829722
3. Nature of vacancy : Peon
- a) Type of workers required : Gr- IV
(Designation)
- b) Description of Duties : Safe guarding of office property.
- c) Qualification required : Minimum Class VIII passed.
- i) Essential : Local residence having experience
Shall be given preference.
- ii) Age limit, if any : Not less than 18 years and not
more than 38 years of age as
on 01-01-2017. Upto 5 years
relaxable for SC/ST candidates, 3
years for OBC/MOBC, 10 years for
PWD candidates.
- iii) Whether women are eligible : Yes
4. Number of Vacancy - : Peon 10 (Ten) Post.
- a) Regular : Regular
- b) Temporary : Nil
5. Pay & Allowances : Pay Scale of Rs. 12000-37500 and
Grade Pay- Rs. 3900 and other
allowances as per Govt. Rules.
6. Place of work (Name of Town/Village : Office of the Chief Judicial
and District in which it is situated) Magistrate, Dima Hasao, Assam.
7. Probable date by which the vacancies : Within a short period.
will be filled up.
8. Particulars regarding interview/
Test of applicants-
- a) Date of Interview/ Test : To be intimated later on
b) Time of Interview/ Test : to the candidate.
- c) Place of Interview/ Test :
9. Whether there is any obligation or :
arrangement for giving preference
to any categories or persons such :
persons in filling up the vacancies :
and if so the number of vacancies to :
be filled by such categories of persons : As per Govt. Norms.
10. Any other relevant information : Nil

Memo No. CJM/DH/2017/111/ESSTT.

Dated: 03/10/2017

Copy Forwarded to :-

1. The District Employment Officer/ Employment Exchange with a request to submit category wise list of 20 candidates against each post from District Employment Exchange, Dima Hasao, on or before 01/11/2017.


Sri B. Sarma.
Chief Judicial Magistrate,
Dima Hasao, Haflong.